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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/61/2016

NAME OF THE PETITIONER(S) : Shri. T. Sathiah

NAME OF THE RESPONDENT(S) : Kothacheruvu Plantations & Industries Pvt Ltd and 4 Others

UNDER SECTION : 237(b)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. A. M. Sathiah

Counsel for Petitioner



B. Udhayakumar

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ORDER

Counsel for Petitioner present. No representation on behalf of the Respondent. Counsel for the Petitioner has filed rejoinder and the same is placed on record. He is directed to serve copy to the other side. Matter is posted for the appearance of the Respondent failing which appropriate order will be passed. Put up on 13.02.2018 at 10.30 A.M.

*-Sd-*  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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